

(b) if so, the nature of his assignment here;

(c) whether any collection of his speeches and suggestions made during discussions with the Indian experts has been published;

(d) what are the important suggestions that have been made by him; and

(e) the extent to which these are proposed to be implemented?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas): (a) Not within this Ministry's knowledge.

(b) to (e) Do not arise.

Assistance by UNICEF

1680. Shri Raghunath Singh: Will the Minister of Health be pleased to state the amount of help in kind, service or money the United Nations International Children's Emergency Fund is going to grant during 1962-63 to India?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): On the basis of the proposals submitted by the Government of India, the Executive Board of the UNICEF will shortly consider allocating assistance to the extent of \$ 5 million in the form of equipment, services and financial grants for stipends etc., to India during 1963.

Kanpur Medical College

1681. Shri S. M. Banerjee: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the yearly financial aid promised to Medical College in Kanpur has not been given in 1961;

(b) if so, the reasons therefor;

(c) the amount which was to be paid in 1961; and

(d) the amount paid in 1960?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) to (c). According to the existing procedure for the release of Central assistance to the States, allotment of funds is not made scheme-wise but the amount is sanctioned only at the end of each financial year for broad groups or categories of schemes. Three-fourths of the total Central assistance allocated for a financial year is, however, released in lump sum ways and means advances to the State Governments in nine equal instalments during the course of the year. In view of this position, the question of sanctioning assistance for individual schemes does not arise. During 1960-61, a lump sum grant of Rs. 25.58 lakhs was sanctioned to the Government of Uttar Pradesh for all the Centrally sponsored schemes including the scheme for the establishment of the Medical College, Kanpur.

(d) During 1959-60 a sum of Rs. 14,40,115 was sanctioned to the State Government as arrears of Central assistance for the medical College, Kanpur. In addition, a lump sum grant of Rs. 58.36 lakhs was sanctioned to the State Government during the same period for all the Centrally sponsored schemes including the scheme for the establishment of the Medical College, Kanpur.

Distribution of Teleprinters

1682. Shri Warrior: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have taken any decision regarding the distribution of teleprinters manufactured by Hindustan Teleprinters Ltd., Madras, and

(b) if so, the details thereof?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) and (b). Orders for teleprinters are complied with by the Hindustan Teleprinters Ltd. in the order in which they are received from private parties or Government Departments.